

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH
SPECIAL BENCH (COURT - II)

88/241-242/ND/2018

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2019.

NAME OF THE COMPANY: Mr. Rahul Gupta V/s. Padam Promoters Pvt. Ltd.
UNDER SECTION 241-242 OF THE COMPANIES ACT, 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

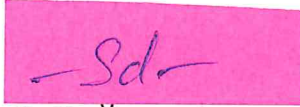
Present:

Mr. R.K. Gupta, Ms. Swaralipi Deb Roy, Advocates for the Petitioner

Mr. P. Nagesh, Ms. Pooja Saigal, Mr. Akshay Gupta, Mr. Amit Kr. Yadav, Advocates for the Respondent

ORDER

List is before the Regular Bench on 14th January, 2020.



(L.N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)